

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

STARRED QUESTION NO:174

ANSWERED ON:05.12.2012

BASIC FACILITIES IN SCHOOLS

Nagorao Shri Dudhgaonkar Ganeshrao;Pakirappa Shri S.

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether the Government has fixed any time limit in regard to providing safe drinking water and clean toilets in all the Government and Government aided schools;
- (b) if so, the details thereof;
- (c) whether the Supreme Court has given any direction to the Government in this regard and if so, the details thereof;
- (d) the number of schools in the States including Uttar Pradesh lacking basic infrastructure facilities including safe drinking water and toilet facility, State-wise; and
- (e) the steps taken by the Government to address the issue?

**Answer**

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI M. M. PALLAM RAJU)

(a) to (e) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 174 TO BE ANSWERED ON 5.12.2012 ASKED BY SHRI S. PAKKIRAPPA AND ADV. GANESHRAO DUDHGAONKAR REGARDING BASIC FACILITIES IN SCHOOLS

(a) & (b) The Right of Children to Free and Compulsory Education (RTE) Act, 2009 mandates the appropriate Governments to provide school infrastructure for elementary education in accordance with the norms prescribed in the Schedule to the RTE Act. State Governments/UT Administration are mandated to provide these facilities in all schools as per the time frame mandated under the RTE Act.

(c) Hon'ble Supreme Court in writ petition (Civil) No. 631 of 2004 in the matter of Environmental and Consumer Protection Foundation vs. Delhi Administration and Others, has directed, in its order dated 3.10.2012 to all States and Union Territories to ensure providing toilet facilities for boys and girls, drinking water facilities, sufficient classrooms, etc. if not already provided to be implemented within six months.

(d) As per District Information System for Education (DISE) data 2011-12 (provisional) 87.7% elementary schools in the country have toilet facilities and 94.6% schools have drinking water facilities. A State-wise statement indicating percentage elementary schools having drinking water and toilets is at Annexure-I.

(e) The Sarva Shiksha Abhiyan (SSA) seeks to augment school infrastructure with the objective of meeting RTE requirements, for which so far 3.04 lakh school buildings, 17.92 lakh additional classrooms, 8.53 lakh toilets and 2.29 lakh drinking water facilities have been sanctioned across the States / Union Territories.